

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
BEFORE  
THE HON'BLE JUSTICE M.I.ARUN  
&  
THE HON'BLE JUSTICE UMESH M ADIGA

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

COURT HALL NO :2  
WARNING LIST - I

Sl.No.	Case No.		Adv for Pet/App'l/Comp.	Adv for Resp.
<b><u>FINAL HEARING</u></b>				
1	MFA 101624/2014	(MV, I )	ANAND R KOLLI	R1 NOTICE DISPENSED WITH PREETI SHASHANK FOR R2
2	MFA 100206/2015	(MV, I )	HARISH S MAIGUR	R1-R2 "NOTICE DISPENSED WITH" S K KAYAKAMATH FOR R3
3	MFA 103289/2015	(MV, I )	H D PATIL	RAVIRAJ C PATIL FOR R1 SURESH S GUNDI FOR R2
	<u>Connected With</u>			
3.1	MFA 103290/2015 IA 1/2018 FOR PRODUCTION OF ADDL DOCUMENT	(MV, I )	H D PATIL	RAVIRAJ C PATIL FOR R1 RAVINDRA R MANE FOR R2 & R4 R3 : IRANNA -SD
4	MFA 103578/2015	(MV, D )	RAMCHANDRA A MALI	M K SOUDAGAR FOR R1 VITTHAL S TELI FOR R2-R4
	<u>Connected With</u>			
4.1	MFA 102081/2015 (NON FILING OF ACK FOR HAVING FURNISHED THE APPEAL PAPERS TO THE ADVOCATES FOR R1 TO R5 V/O DT: 25/08/2021)	(MV, )	M K SOUDAGAR (NOC) MADANMOHAN M KHANNUR	R1 - R2 : RAMACHANDRA A MALI R3 - R5 : VITTHAL S TELI (R4 AND R5 ARE MINORS R/BY R3)

**COURT HALL NO :2**

- 4.2 MFA 103007/2015 (MV, D ) VITTHAL S TELI M K SOUDAGAR FOR R1  
APPEAL ADMITTED R2-R3 : RAMCHANDRA A  
ON 09.02.2017 MALI
- 5 MFA 103700/2015 (MV, D ) CHANDRASHEKAR P SHIVAKUMAR S  
A/W IA 1/2015 PATIL BADAWADAGI  
FOR AMENDMENT OF DEEPAK C MAGANUR FOR R1 & R2  
CLAIM PETITION N S KINI FOR R1 & R2  
(VK FILED)
- 6 MFA 103752/2015 (MV, D ) BAHUBALI.N.KANABARGI CHITRA M GOUNDALKAR  
and FOR R1  
M C MASTIHOLI S V YAJI FOR R2
- 7 MFA 103806/2015 (MV, I ) HARISH S MAIGUR M K SOUDAGAR FOR R2  
C M HOSAMANI FOR R1
- 8 MFA 103832/2015 (MV, D ) HANAMANT R LATUR S K KAYAKAMATH FOR  
R2  
R1, R3 & R4 : NOTICE  
DISPENSED WITH
- Connected With
- 8.1 MFA 103720/2015 (MV, ) S K KAYAKAMATH HANUMANT R LATUR FOR  
R1-R4  
R5 : HOLEPPA -  
SERVED  
KUSHAL V BOLMAL  
& NAVEEN R.  
MELINAMANI FOR R6  
RAJASHEKHAR S ARANI  
FOR R7
- 9 MFA 100364/2016 (MV, I ) PRASAD A PEDNEKAR R1 & R2 : NOTICE  
DISPENSED WITH  
G N RAICHUR FOR R3
- 10 MFA 100509/2016 (MV, I ) K ANANDKUMAR R1 ASHOK -SERVED  
(APPEAL ADMITTED G N RAICHUR FOR R2  
ON 21.06.2021) GURUBASAVARAJ S M  
(V/O DTD: FOR R3  
8/6/2021 APPEAL M Y KATAGI FOR R4  
IS CONDONED  
SUBJECT TO THE  
RIDER THAT NO  
INTEREST  
WOULD ACCRUE  
DURING THIS  
DELAYED PERIOD)

**COURT HALL NO :2**

<b>11</b>	MFA 100707/2016	(MV, D )	HANAMANT R LATUR	S K KAYAKAMATH FOR R2 R1(A-B) : NOTICE DISPENSED WITH R1(C) : NEETA - SERVED
<b>12</b>	MFA 100910/2016 APPEAL ADMITTED ON 15/10/2019	(MV, D )	S G KADADAKATTI and LINGESH V KATTIMANI VISHNU BHAT	C B PATIL
<b>13</b>	MFA 102047/2016	(MV, D )	PATIL M H M R MANAKUR	R1 NOTICE DISPENSED WITH RAVINDRA R MANE FOR R2
<b>14</b>	MFA 102054/2016	(MV, D )	N R KUPPELUR	BHARATI G BHAT FOR R1-R3 R4- YESUDAS - SERVED R5- PETER D FERNADES - SERVED
<b>15</b>	MFA 102402/2016	(MV, I )	H M DHARIGOND	R1- NURANDAPPA - SERVED R2- HANUMAVVA - SERVED A G JADHAV FOR R3
<b>16</b>	MFA 102484/2016 TCR KEPT BELOW	(MV, I )	HARISH S MAIGUR	R1- RAMESH - SERVED N R KUPPELUR FOR R2
<b>17</b>	MFA 102819/2016	(MV, )	SANGAMESH S GHULAPPANAVAR	R2 : M K SOUDAGAR R1 : NOTICE DISPENSED WITH
<b>18</b>	MFA 102958/2016 (TCR KEPT BELOW)	(MV, D )	RAVINDRA R MANE	P G CHIKKANARAGUND FOR R1-R2 R3 : RAMA : SERVED
<b>19</b>	MFA 103484/2016 A/W IA 1/2019 FOR ADDL. DOCUMENTS	(MV, D )	PRASHANT S KADADEVAR	ARAVIND D KULKARNI FOR R1 & R2
<b>20</b>	MFA 103498/2016	(MV, D )	NAGARAJ C KOLLOORI	R1- VIJAY - SERVED R2- HEERATAI - SERVED R3- GANGARAM - SERVED

**COURT HALL NO :2**

- 21 MFA 103922/2016 (MV, D ) M K SOUDAGAR  
S R HEGDE &  
ASSOCIATES FOR R1-R3  
(R4 IS MINOR REP. BY  
R1)
- 22 MFA 103985/2016 (MV, ) HARISH S MAIGUR  
PREETI SHASHANK FOR  
R2  
R1 : NOTICE  
DISPENSED WITH
- 23 MFA 104180/2016 (MV, D ) A B PATIL  
SHIVAKUMAR S  
BADAWADAGI  
FOR R1 & R2  
R3 : NOTICE  
DISPENSED WITH
- 24 MFA.CROB (MV, D ) J S SHETTY  
100033/2017 ASSOCIATES  
(COMMON TCR K/B) DEEPA UDIYAR  
R1 : S K KAYAKAMATH  
R2 : NOTICE  
DISPENSED WITH
- Connected With  
24.1 MFA 100942/2016 (MV, D ) S K KAYAKAMATH  
J S SHETTY FOR R1-R3  
R4 : REVANNA -  
SERVED
- 25 MFA 100627/2017 (MV, I ) GEETHA K M @ P B  
TCR KEPT BELOW PAWAR  
R1- SHIVAJI - SERVED  
R2 : RAVINDRA R MANE
- 26 MFA 100679/2017 (MV, D ) CHANDRASHEKHAR M  
HOSAMANI  
B MITHUNARAJ  
S C BHUTI FOR R1 and  
R2
- 27 MFA 100792/2017 (MV, D ) RAJASHEKAR GUNJALLI  
(TCR KEPT BELOW)  
R1 NOTICE DISPENSED  
WITH  
C B PATIL FOR R2
- 28 MFA 101040/2017 (MV, D ) S K KAYAKAMATH  
Y LAKSHMIKANT REDDY  
FOR R1  
R4 MINOR REP/BY R1  
R2-K AVINASH KUMAR -  
SERVED  
R3-K NAVEEN KUMAR -  
SERVED  
R5 - SHANKRAMMA -  
SERVED  
R6 - BASHA - SERVED  
PRASHANT S KADADEVAR  
FOR R7

Connected With

**COURT HALL NO :2**

- 28.1** MFA 104110/2017 (MV, D ) Y LAKSHMIKANT REDDY R1-R2 NOTICE  
NON FURNISHING MALATHIREDDY DISPENSED WITH  
OF PF COVER V/O/DTD:26/11/2019  
ACK ETC TO ISSUE S K KAYAKAMATH FOR  
E/NOTICE TO R3  
RESPONDENTS V/O/DTD:5/6/2018  
V/O.DTD  
02.12.2019
- 29** MFA 101071/2017 (MV, D ) Y LAKSHMIKANT REDDY R1,R2 NOTICE  
(APPEAL ADMITTED Y MALATHIREDDY DISPENSED WITH  
ON 12-11-2019) B A ANGADI FOR R3  
RATANAMALA G H FOR  
R3
- 30** MFA 101076/2017 (MV, ) S K KAYAKAMATH GIRISH S HULMANI FOR  
C/R1-R2  
(CN 20089/2017) IS  
RETURN WITH  
OFFICE OBJECTION  
R3- RIYAJAHAMAD -  
SERVED
- 31** MFA 101098/2017 (MV, I ) S C HIREMATH  
R2 : B C  
JNANAYYASWAMI  
R3 : NAGARAJ C  
KOLLOORI  
R1 : DELETED
- 32** MFA 101120/2017 (MV, D ) HANAMANT R LATUR R1 SABANNA - SD  
R2 : NOTICE  
DISPENSED WITH  
M Y KATAGI FOR R3  
S K KAYAKAMATH FOR  
R4
- 33** MFA 102370/2017 (MV, D ) DEEPAK MAGANUR S C BHUTI FOR R2 AND  
APPEAL ADMITTED A M MALIPATIL FOR A1 R3  
ON 29.11.2019 TO A3 R1-MAHAVEER BASTI -  
(TCR K/B) SD
- 34** MFA 102792/2017 (MV, D ) NAGARAJ C KOLLOORI .  
A N KRISHNA SWAMY V M SHEELVANT ADV.  
FOR R1 TO R4  
K L PATIL & S S  
BETURMATH ADV. FOR  
R5
- Connected With
- 34.1** MFA 103399/2017 (MV, D ) V M SHEELVANT R1 : NOTICE  
S H MITTALKOD DISPENSED WITH  
VINAY S KOUJALAGI NAGARAJ C KOLLOORI  
VIJAYALAXMI M N ADV. FOR R2  
M L VANTI

**COURT HALL NO :2**

- 35 MFA 102833/2017 (MV, D ) S V YAJI MANJUNATH JADAI  
(APPEAL ADMITTED FOR R1, R6 & R7  
ON 01/09/2017) (R2 TO R5 ARE MINORS  
R/BY R1)  
S K KAYAKAMATH FOR  
R10  
R8-UMASHANKAR :  
SERVED  
R9-G T DEEPAK:  
DEEMED TO HAVE  
BEEN SERVED  
R11-MARISWAMY -SERVED
- Connected With
- 35.1 MFA 100445/2018 (MV, D ) MANJUNATH JADAI  
(NO INTEREST .  
WOULD ACCRUE R1 & R2 & R4 -NOTICE  
FOR THE DELAYED DISPENSED WITH  
PERIOD) S K KAYAKAMTH FOR R3  
S V YAJI FOR R5
- 36 MFA 100504/2018 (MV, D ) NAGANGOUDA R B N JAMADAR and  
KUPPELUR R1 : SRINIVAS B NAIK  
R2 IS MINOR R/BY R1  
R3-RIYAZAHMED -  
SERVED
- 37 MFA 100753/2018 (MV, D ) RAJESH B RAJANAL B V SOMAPUR and  
(CH MOVED) C B SHAKUNAVALLI FOR  
C/R1-R2  
(CN 20064/2018)  
RAJESHWARI: R3-SD  
KHANDOJIRAO: R4-SD
- 38 MFA 100780/2018 (MV, I ) ASHOK A NAIK R1- LAXMAN - SERVED  
M ANJANEYA A G JADHAV FOR R2  
PADMAJA TADAPATRI  
FOR R2
- 39 MFA 101440/2018 (MV, D ) NAVEEN R MELINAMANI G N RAICHUR FOR R2  
KUSHAL V BOLMAL R1: NOTICE DISPENSED  
WITH
- 40 MFA 101457/2018 (MV, I ) HARSHAWARDHAN M R1 SIDDAPPA SERVED  
PATIL PREETI SHASHANK FOR  
M H PATIL R2
- 41 MFA 101491/2018 (MV, D ) UMESH C AINAPUR  
R1 : NOTICE  
DISPENSED WITH  
R2 : SURESH S GUNDI

**COURT HALL NO :2**

42	MFA 102236/2018	(MV, I )	Y LAKSHMIKANT REDDY Y MALATHIREDDY S H YALGUR	R1-R2-NOTICE DISPENSED WITH PREETI SHASHANK & SHASHANK S HEGDE FOR R3
43	MFA 102318/2018	(MV, )	B S SANGATI	G N RAICHUR ADV FOR R3 R1-R2 NOTICE DISPENSED WITH
44	MFA 102334/2018	(MV, D )	SIDDAPPA SAJJAN	R1 PRAVEENKUMAR - SERVED S S KOLIWAD FOR R2
45	MFA 102394/2018	(MV, I )	SIDDAPPA SAJJAN	R1-SD S S KOLIWAD FOR R2
46	MFA 102564/2018	(MV, D )	SIDDAPPA SAJJAN S M TAVALI	R1 NIRANJAN - SD R2 : M K SOUDAGAR
47	MFA 102764/2018 (APPEAL ADMITTED ON 04-12-2019)	(MV, I )	VITTHAL S TELI REBECCA S	R1- DAJIBA K LAD- SERVED RAVINDRA R MANE FOR R2
48	MFA 102796/2018 (APPEAL ADMITTED ON 13/12/2019) (TCR K/B)	(MV, D )	SANTOSH.B.RAWOOT	R1-RAMESH-SD NAGARAJ C. KOLLORI FOR R2
49	MFA 103341/2018	(MV, D )	PRASHANT S KADADEVAR	GIRISH A YADWAD FOR R1 GIRISH A YADAWAD FOR R1 SUBHASH J BADDI FOR R2
50	MFA 103364/2018	(MV, I )	MANJUNATH JADAI	R1-R2 NOTICE DISPENSED WITH S S KOLIWAD FOR R3
51	MFA 103395/2018	(MV, D )	HARISH S MAIGUR	R1- MARUTI ANNAPPA KAKATKAR-SD SUBHASH J BADDI FOR R2
52	MFA 103399/2018 (APPEAL ADMITTED ON 15/07/2019)	(MV, D )	S H MUTALIK DESAI	HANUMANTHAREDDY SAHUKAR FOR R1 N R KUPPELURU FOR R2

**COURT HALL NO :2**

- 53 MFA 103845/2018 (MV, I ) ANAND.R.KOLLI  
(APPEAL ADMITTED  
ON 09/12/2019) R1 : NOTICE  
DISPENSED WITH  
S V YAJI FOR R2
- 54 MFA 100010/2019 (MV, I ) HANAMANT R LATUR  
  
R1: NOTICE DISPENSED  
WITH  
M K SOUDAGAR FOR R2
- Connected With
- 54.1 MFA 100009/2019 (MV, I ) HANAMANT R LATUR  
A/W IA-1/2020  
FOR PRODUCTION  
OF ADDL.  
DOCUMENTS R1: NOTICE DISPENSED  
WITH  
R2: SHARMILA M PATIL  
M K SOUDAGAR FOR R2
- 55 MFA 100017/2019 (MV, D ) S C BHUTI  
TCR KEPT BELOW R1- LAXMAVVA -SERVED  
R2- IS MINOR REP/BY  
R1  
R3-YALLAVVA -SERVED
- 56 MFA 100093/2019 (MV, I ) B S SANGATI  
  
R1 : MAJOR K B  
MRUTYUNJAYA -SD  
R2 : BASAVARAJ-H/S  
S V YAJI FOR R3  
R4 : DIGAMBAR - SD  
M G GADGOLI FOR R5  
S S KOLIWAD FOR R5
- 57 MFA 100124/2019 (MV, I ) HARISH S MAIGUR  
  
NITIN R BOLABANDI &  
SHWETA KULKARNI FOR  
R1  
S K KAYAKAMATH FOR  
R2  
M Y KATAGI FOR R3
- 58 MFA 100175/2019 (MV, D ) S K KAYAKAMATH  
(TCR KEPT BELOW) GIRISH S HULMANI FOR  
C/R1  
CN 20033/2019 IS  
RETURNED  
WITH OFFICE  
OBJECTION  
R2 : SERVED
- 59 MFA 100298/2019 (MV, D ) M K SOUDAGAR  
  
R1 TANMAY SERVED  
(R2 IS MINOR REP BY  
R3)  
R3: BHAVANI GANAPATI  
NAIK: SERVED

Connected With



**COURT HALL NO :2**

<b>59.1</b>	MFA 100299/2019	(MV, D )	M K SOUDAGAR	R1-R3 : VISHWANATH HEGDE
<b>59.2</b>	MFA 101942/2020 (V/O/DTD 13/10/2022 NO INTEREST WOULD BE PAYABLE FOR THE PERIOD OF DELAY)	(MV, D )	VISHWANATH HEGDE	M K SOUDAGAR
<b>59.3</b>	MFA 101943/2020 (TCR KEPT BELOW) (V/O/DTD 13/10/2022, NO INTEREST WOULD BE PAYABLE FOR THE PERIOD OF DELAY)	(MV, D )	VISHWANATH HEGDE	M K SOUDAGAR
<b>60</b>	MFA 100310/2019	(MV, I )	HANUMANTHAREDDY SAHUKAR	R1 & R2 : NOTICE DISPENSED WITH C V ANGADI FOR R3
<b>61</b>	MFA 100398/2019	(MV, I )	Y LAKSHMIKANT REDDY Y MALATHIREDDY SOUBHAGYA VAKKUND	R1: NOTICE DISPENSED WITH PREETI SHASHANK FOR R2
<b>62</b>	MFA 100440/2019	(MV, I )	GEETHA K M @ PAWAR P B PAWAR	R1 : NOTICE DISPENSED WITH SURESH S GUNDI FOR R2 AND R4 R3 : MOHAMED SHARIF- SERVED.
<b>63</b>	MFA 100551/2019 APPEAL IS ADMITTED ON 11-10-2019	(MV, I )	ASHOK A NAIK	R1- RAMA - SERVED S V YAJI FOR R2
<b>64</b>	MFA 100560/2019	(MV, D )	J S SHETTY, DEEPA UDIYAR P S KATHANI	R1 : NOTICE DISPENSED WITH R2 : M Y KATAGI

**COURT HALL NO :2**

65	MFA 100691/2019	(MV, I )	MANJUNATH JADAI	R1- NOTICE DISPENSED WITH R2 : SHARMILA M PATIL V/O DTD: 28-11-19 R2 : N R KUPPELUR
66	MFA 100720/2019	(MV, I )	VITTHAL S TELI REBECCA SOLOMAN	S B PATIL FOR R1 SURESH S GUNDI FOR R2 R3: JAYAPAL SINGH : SD M Y KATAGI FOR R4
67	MFA 100754/2019	(MV, D )	SMT SHAILA.BELLIKATTI	V K KALADAGI FOR R1 R2-D/W S S KOLIWAD FOR R3
68	MFA 100784/2019	(MV, D )	SIDDAPPA SAJJAN	R1- DATTATRAY-SERVED R2-MANISHA -SERVED RAVINDRA R MANE FOR R3
69	MFA 100854/2019 (TCR IN MVC 1495/2017 IS K/B)	(MV, D )	VITTHAL S TELI REBECCA S SOLOMAN	R1: SURESH REVAPPA NARAGUND - SD A G JADHAV FOR R2 S K KAYAKAMATH FOR R2 G N RAICHUR FOR R2
70	MFA 100856/2019	(MV, I )	S G KADADAKATTI LINGESH V KATTEMANE	R1 : HANUMAPPA - SERVED R2 : N R KUPPELUR
71	MFA 100887/2019	(MV, I )	SIDDAPPA SAJJAN	R1 : NOTICE DISPENSED WITH R2 : PREETI SHASHANK
72	MFA 100956/2019	(MV, I )	SANJAY S KATAGERI	R1 : NOTICE DISPENSED WITH R2 : S S JOSHI.
73	MFA 100970/2019	(MV, I )	SANJAY S KATAGERI	R1 : VITTHAL S TELI R2 : PREETI SHASHANK R3 : NOTICE HELD SUFFICIENT

**COURT HALL NO :2**

Connected With

73.1	MFA 104447/2017	(MV, I )	SMT PREETI SHASHANK SHASHANK HEGDE	R1 : SANJAY S KATAGERI R2 : VITHAL S TELI R3 : RAM P GHORPADE
74	MFA 100067/2020	(MV, I )	SIDDAPPA SAJJAN	C V ANGADI
75	MFA 100241/2020	(MV, D )	NAGARAJ APPANNANAVAR	R1 : NOTICE DISPENSED WITH RAJESH B RAJANAL FOR R2 S K KAYAKAMATH FOR R2
76	MFA 100575/2020	(MV, D )	G N RAICHUR	H M DHARIGOND FOR R1 & R2 R3-MALLAPPA-SD
77	MFA 100662/2020	(MV, I )	SHIVAKUMAR S BADAWADAGI SIDDAPPA S SAJJAN	R1: AMIRSAB R SANADI - SERVED R2: S K KAYAKAMATH
78	MFA 100681/2020	(MV, D )	UMESH C AINAPUR	R1 : AJIT : SERVED PREETHI SHASHANK, SHASHANK HEGDE AASMA N M FOR R2
79	MFA 100696/2020	(MV, I )	DEEPA R UDIYAR	R1 : DEEPAK - SERVED R2 : S K KAYAKAMATH
80	MFA 100929/2020 (TCR K/B)	(MV, D )	PRASHANT S KADADEVAR	N R KUPPELUR FOR R2 R1-NOTICE DISPENSED WITH
<u>Connected With</u>				
80.1	MFA 104618/2019	(MV, D )	NAGANGOUDA R KUPPELUR	PRASHANT S KADADEVAR FOR R1-R4 R2-R4 ARE MINORS REP/BY R1 R5 : NOTICE DISPENSED WITH

**COURT HALL NO :2**

- 81 MFA 100951/2020 (MV, D ) S K KAYAKAMATH  
R1,R3 & R5 : SANTOSH  
S HATTIKATAGI  
R2 IS MINOR REP. BY  
R1  
R4-NOTICE DISPENSED  
WITH  
M Y KATAGI FOR R6
- 82 MFA 101014/2020 (MV, ) S C BHUTI  
R1-R5 : DEEPA UDIYAR  
(R2, R3 & R5 ARE  
MINORS  
REP. BY R1)  
R6 : NOTICE  
DISPENSED WITH
- 83 MFA 101082/2020 (MV, I ) H D PATIL  
VAISHALI K KALADAGI  
C B PATIL
- 84 MFA 101122/2020 (MV, D ) HARSHAWARDHAN M  
PATIL  
M H PATIL  
R1 : NOTICE  
DISPENSED WITH  
R2 : C V ANGADI
- 85 MFA 101170/2020 (MV, D ) S K KAYAKAMATH  
R1 & R2 : PRAKASH  
HOSAMANE  
S C HIREMATH FOR R3
- Connected With  
85.1 MFA 101169/2020 (MV, D ) S K KAYAKAMATH  
R1 & R2 : PRAKASH  
HOSAMANE  
R3 : S C HIREMATH
- 86 MFA 101546/2020 (MV, D ) S V YAJI  
RAKESH M. BILKI FOR  
R1 TO R5  
R6-BASAVARAJ-SERVED
- 87 MFA 101772/2020 (MV, D ) S K KAYAKAMATH  
GEETHA K M @ PAWAR  
FOR R1 & R2  
VISHWANATH V BADIGER  
FOR R3  
SUNANDA P PATIL FOR  
R4

Connected With

**COURT HALL NO :2**

<b>87.1</b>	MFA.CROB 100029/2021	(MV, D )	GEETHA K M @ PAWAR	VISHWANATH V BADIGER FOR R1 S K KAYAKAMATH FOR R2 SUNANDA P PATIL FOR R3
<b>88</b>	MFA 101890/2020	(MV, D )	I C PATIL	S C HIREMATH FOR R1 TO R6 (R2-R4 ARE MINORS REP. BY R1)
<b>89</b>	MFA 102228/2020	(MV, D )	G N RAICHUR	HANAMANT R LATUR R1 TO R4 R5 : SERVED
<b>90</b>	MFA 102229/2020	(MV, D )	G N RAICHUR	R1 : S H MITTALKOD R2 TO R5 MINORS REP BY R1
<b>91</b>	MFA 102418/2020	(MV, D )	SURESH S GUNDI	SANJAY S KATAGERI FOR R1 RAGHAVENDRA A PUROHIT FOR R2
<b>92</b>	MFA 102419/2020	(MV, D )	SURESH S GUNDI	RAGHAVENDRA A PUROHIT FOR R3 VITTAL S TELI FOR R1 & R2
<b>93</b>	MFA 100094/2021	(MV, )	VITTHAL S TELI	K RAGHAVENDRA RAO & V VIDYA FOR R1 & R2 VAISHALI K KALADAGI & SHIVAKUMAR S BADAWADAGI FOR R1 TO R3 RAVINDRA R MANE FOR R4

**COURT HALL NO :2**

- 94** MFA 100305/2021 (MV, D ) NAGARAJ C KOLLOORI  
IA-01/2021 FOR  
STAY  
(TCR K/B)  
R1 - RATNAVVA - SD  
R2 - SHANTAVEERA @  
SHANTAVEERAPPA - SD  
R3 - PARAMESHAPPA @  
PARAMESH - SD  
R4 - RUDRAVVA - SD  
R5 - RAJENDRAPRASAD  
- SD
- 95** MFA 100370/2021 (MV, D ) G N RAICHUR  
R1-R4 : VADIRAJ P  
VADAVI  
R2 & R3 ARE MINORS  
REP BY R1  
R5 & R6 : NOTICE  
DISPENSED WITH  
R7 : N R KUPPELUR
- 96** MFA 100606/2021 (MV, I ) Y LAKSHMIKANT REDDY  
A/W IA 1/2021 Y MALATHI REDDY  
FOR PRODUCTION  
OF  
ADDL. DOCUMENT  
(TCR K/B)  
R1 & R2 : NOTICE  
DISPENSED WITH  
G N RAICHUR FIOR R3
- Connected With  
**96.1** MFA 100127/2021 (MV, ) G N RAICHUR  
Y LAKSHMIKANT REDDY  
FOR R1  
R2 & R3 - NOTICE  
DISPENSED WITH  
(V/O/DTD 11/04/2022)
- 97** MFA 100763/2021 (MV, D ) S K KAYAKMATH  
S N KINI AND KINI N  
S FOR R1 TO R7  
R8 : CHANNABASAWWA -  
SERVED  
R9 : BHARMALINGAPPA  
- SERVED  
R10 : RAVICHANDRA -  
SERVED
- 98** MFA 100973/2021 (MV, D ) RAVINDRA R MANE  
(TCR K/B)  
H M DHARIGOND &  
S F KALLIMANI (C/R1  
IN CP NO.21534/2021)  
H M DHARIGOND R2 &  
R3 (ACCEPT NOTICE)  
R4-DEEPAK : SD

**COURT HALL NO :2**

**99** MFA 101170/2021 (MV, D ) VIJAYKUMAR K KOTIN  
(APPEAL ADMITTED  
ON 11.07.2023)

R1 : NOTICE  
DISPENSED WITH  
S N BANAKAR FOR R2  
G N RAICHUR FOR R3

Connected With

**99.1** MFA 101563/2021 (MV, ) G N RAICHUR  
IA 2/2022 FOR  
WITHDRAWAL OF  
AMOUNT  
(TCR KEPT BELOW)

VIJAYKUMAR K KOTIN  
R1 TO R6  
(R2,R3 & R4 ARE  
MINORS REP BY R1)  
R7-NOITCE DISPENSED  
WITH  
R8-M/S WEST MINING  
LTD, SANDUR: SD

**100** MFA 101778/2021 (MV, D ) P G CHIKKANARAGUND  
(TCR K/B)

HAREESH S NAYAK FOR  
R1  
S V YAJI FOR R2

---END---